

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR **01.03.2021** THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A. M.								
1	MA.No. 42/2020 & A.No. 46/2020	Nirshilp Commodities and Trading Pvt. Ltd. & Anr.	Ms. Aayushi Sharma, Advcoate	SEBI	Mr. Kuimar Desai, Adv- I/b Vidhii Partners	Admission	19.02.2021	AODENSO
AT 11.05 A. M.								
2	MA. NO. 135/2021 & A. NO. 93/2021	Kotak Mahindra Bank Ltd.	Wadia Ghandy	NSEIL And Anr.	Mr. Abhiraj Arora, Advocate -i/b- ELP	Admission		INVOKEPLEDGE
AT 11.10 A. M.								
3	MA.No. 139/2021 (Urgency Application) & MA.No. 140/2021 (Stay Application) & A.No. 95/2021	Reliance Mediaworks Financial Services Pvt. Ltd. & Anr.	Mr. Ravi Kadam, Sr.Adv. i/b Zerick Dastur, Advocates & Solicitors	SEBI & Ors	Mr. Pradeep Sancheti, Sr.Adv. – R1; Mr. Janak Dwarkadas, Sr.Adv. – R2; Mr.S. Sundaresaan, Adv. – R-3; Mr. Zal Andhyarujina, Sr. Adv- R-4 Mr. Gaurav Joshi, Sr.Adv. – R – 5 to 7; Mr. .Sikka,Adv.	Further Hearing	26.02.2021	OPENOFFER

					– R8			
	L.No. 111/2021	Anup Kumar Sheth	Mr. P.N.Modi, Sr.Adv. i/b DM Law Chambers SEBI & Ors.	SEBI and Others	Mr. Pradeep Sancheti, Sr. No. 1			
AT 12.00 A. M.								
4	478/2019	Moryo Industries Limited	Mr. Deepak Dhane, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	Admission/ Disposal	25.01.2021	MORYOINDUS
AT 12.02 A. M.								
5	490/2019 A/W	Mr.Vishal Pravinbhai Soni	Mr. Vikas Bengani, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Disposal	25.01.2021	VISHALPS
	489/2019	Henal C Patel & Ors.						
AT 12.10 P.M.								
6	MA.No. 553/2019 & A.No. 499/2019 A/W	Art Nirman Limited	Ms. Natasha Dhruman Shah, Advocate	NSEIL AND ANR.	Mr. Sachin Chandarana, Advocate- R-1 Mr. Mihir Mody, Advocate- SEBI	Admission/ Disposal	25.01.2021	ARTNSEIL
	MA.No. 554/2019 & A.No.500/2019	Art Nirman Limited						
AT 12.20 P.M.								
7	516/2019	NarendraVallabhji Bahuva	Ms. Shama Khan,	SEBI	Mr. Chirag Bhavsar, Advocatee i/b. MDP &	Admission/Dis posal	25.01.2021	NARENDRAVB

			Advocate i/b. Profess law Associates		Partners			
AT 12.22 P.M.								
8	MA.No. 562/2019 & A.No.521/2019	Arihant Capital Markets Ltd.	Mr. Ashok Singh, Advocate	SEBI	Mr. Mihir Mody, Advocate -I/B K. ASHAR	Admission/ Disposal	25.01.2021	ARIHANTAO
AT 12.24 P.M.								
9	A.No. 527/2019	Bakul Ramniklal Parekh & Ors.	Ms. Sonal, Advocate	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission/ Disposal	12.02.2021	BAKULRP
AT 12.35 P.M.								
10	546/2019	Suresh Pukhraj Jain	Mr. V.M. Singh, Advocate i/b. MBS & Co.	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Disposal	25.01.2021	SURESHPJ
AT 12.45 P.M.								
11	MA.No. 10/2020 & MA.No. 11/2020 & A.No.12/2020	Acko General Insurance Ltd.	Mr. Ankit Lohia, Advocate i/b Tuli & Co	IRDAI	Mr. Mustafa Doctor, Senior Advocates i/b K Ahsar & co.	Admission/ Disposal	12.02.2021	ACKO
AT 12.55 P.M.								
12	A.No. 201/2020 A/W	Inventure Growth & Securities Limited	Mr. Kunal Katariya, Advocate i/b Shah &	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	Admission/ Disposal		PSTLWTMSEBI

			Ramaiya Chartered Accountants					
	MA.No.179/2020 (Urgent Hearing & Interim Relief) & A.No. 205/2020 A/W	Sanjay Gupta	Ms. Nirali Mehta, Practicing Company Secretary					
	MA.No.186/2020 (Urgent Hearing) & MA.No.187/2020 (Interim Relief) & A.No. 208/2020 A/W	APL Infrastructure Private Limited						
	A. No. 216/2020 A/W	Deepak Thakkar						
	A. No. 227/2020 A/W	Yatin B. Shah						
	A. No. 228/2020 A/W	Hardik Mithani & Anr.						
	A. No. 239/2020 A/W	Rakesh Sharma						
	A. No. 242/2020 A/W	Dharmesh Shah						
	A. No. 568/2020	Nikhil Securities Pvt. Ltd.						

AT 1.05 P.M.								
13	MA. No. 339/2020 (Delay Application) &A.No. 331/2020 A/W	Adamina Traders Pvt. Ltd.	Mr. Pratham Masurekar, Advocate i/b R V Legal	SEBI	Mr. Suraj Chaudhary, Advocate i/b Khare Legal Chambers	Admission/ Disposal	16.12.2020	DELAYEDSCNPFUTP
	MA. No. 374/2020 (Delay Application) &A.No. 366/2020							
AT 1.10 P.M.								
14	A.No. 511/2020 A/W	Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate i/b. Visesha Law Services	SEBI	Mr. Kumar Desai, Advocate-ELP	Admission/ Disposal	16.02.2021	BIRLAADIGE
	MA.No. 9/2021 & A.No. 38/2021	Yashovardhan Birla						
AT 1.20 P.M.								
15	MA.No. 565/2020 (Exemption from filing certified copy) & A.No. 28/2021	Shreyas Dinesh Sharma	Mr. Viraj Parikh, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission/Dis posal	19.02.2021	SHREYASDS